

ment of Konark, Ratnagiri, Udaigiri and Lalitgiri through the Town and Country Planning Organisation.

- (2) Development of Lion Safari Park at Nandan Kanan at an estimated cost of Rs. 20 lakhs.
- (3) Department opened a Government of India Tourist Office at Bhubaneswar.
- (4) Flood lighting of Khandagiri and Udaigiri and Lingraj temple at Bhubaneswar.
- (5) Construction of dharamshala at Puri through Bharatiya Yatri Avas Vikas Samiti.
- (6) Construction of a Forest Lodge at Similipal.
- (7) Expansion of Hotel Kalinga (Ashok) at Bhubaneswar
- (8) A joint venture hotel project by India Tourism Development Corporation with the Orissa Tourism Development Corporation of a 3-star hotel at Puri and Beach cottages at Konark.

#### Inter-Corporate Short-term Money Market and its Impact on Industrial Activity

1028. SHRI K. PRADHANI : Will the Minister of FINANCE be pleased to state :

(a) whether the inter-corporate short term money market has recently hardened;

(b) if so, the reasons therefor and its impact on the industrial activity;

(c) whether the market is likely to harden further with the term financial institutions facing resources crunch; and

(d) if so, how Government propose to meet this situation and ensure industrial activity at full gear?

THE MINISTER OF FINANCE (SHRI PRANAB MUKHERJEE): (a) to (d) Requisite information is being collected to the extent possible and will be laid on the Table of the House.

#### Most-Favoured Nation Treatment to Indian goods Imported by China to step up two-way Trade between two countries

1029. SHRI K. PRADHANI : Will the Minister of COMMERCE be pleased to state :

(a) whether India has sought most favoured-nation (MNF) treatment to goods imported by China to step up two-way trade, and

(b) if so, the reaction of the Chinese Government thereto?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI P.A. SANGMA) : (a) and (b) At the 4th round of India-China Trade Talks at the official level held in New Delhi in October, 1983, the Indian side referred to the two tier tariff structure obtaining in China and pointed out that Indian imports into China are being subjected to a higher tariff rate. As far as tariff rates on imports from China into India were concerned, India has been extending MFN treatment to China. The Indian side, therefore, stressed that China should extend MFN treatment to the Indian imports, thereby removing the handicap of the higher tariff rates. The Chinese side agreed to give further thought to this matter and let the Indian Government know about their reaction.

#### Action against Chairman, Rai Bareli Kshetriya Gramin Bank

1030. SHRI R.P. DAS : Will the Minister of FINANCE be pleased to state the action taken against the Chairman, Rai Bareli Kshetriya Gramin Bank on the basis of the enquiry report submitted by the Enquiry Officer appointed by sponsoring bank?

THE DEPUTY MINISTER IN THE